



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 12.12.2025

NOTICE

Please take notice that the following matters listed in the Court – III on 12.12.2025 were not taken up. The next dates of Hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 435 of 2025	Premal Shailesh Parekh Vs. Abhijit Shrikrishna Gokhale & Anr.	12.12.2025	19.01.2026
2.	I.A. No. 7671 of 2025 in Comp. App. (AT) (Ins) No. 348 of 2025	Praful Satra & Ors. Vs. Vaishali Patrikar, RP of Satra Properties (India) Ltd.	12.12.2025	18.12.2025
3.	Comp. App. (AT) (Ins) No. 400 of 2025 & I.A. No. 1502, 5491 of 2025	Rytham Alloys Pvt. Ltd. & Anr. Vs. Steel Cube India LLP & Ors. With	12.12.2025	08.01.2026
4.	Comp. App. (AT) (Ins) No. 407 of 2025	Garima Arun Verma, Sole Proprietor of Sai Trading Company Vs. Steel Cube India LLP & Ors. With	12.12.2025	08.01.2026

5.	Comp. App. (AT) (Ins) No. 554 of 2025	Ankit Anilkumar Verma & Ors. Vs. Steel Cube India LLP & Ors.	12.12.2025	08.01.2026
6.	Comp. App. (AT) (Ins) No. 1488 of 2025 & I.A. No. 5823 of 2025	Subrata Das Vs. Dhanuka Udyog Pvt. Ltd. & Anr.	12.12.2025	23.01.2026
7.	Comp. App. (AT) (Ins) No. 2144 of 2024 & I.A. No. 7999, 8000, 8001 of 2024	Tarun Kapoor Vs. ASREC (India) Ltd.	12.12.2025	16.01.2026
8.	Comp. App. (AT) (Ins) No. 1503 of 2024	Anurag Sales Corporation Vs. J.P. Engineers Pvt. Ltd. & Anr.	12.12.2025	09.01.2026
9.	Comp. App. (AT) (Ins) No. 413 of 2025	Roopal Rajesh Madhani, Suspended Director of Mobile Constructions Pvt. Ltd. Vs. Vijaylaxmi Ghuwalewala	12.12.2025	19.01.2026
10.	Comp. App. (AT) (Ins) No. 526 of 2025	Rakesh Dalpatram Panchal Vs. Kisaan Steels Pvt. Ltd. & Anr.	12.12.2025	22.01.2026
11.	Comp. App. (AT) (Ins) No. 544 of 2025	Rohit Sehgal & Anr. Vs. Air Liquide North India Pvt. Ltd. & Anr.	12.12.2025	19.01.2026
12.	Comp. App. (AT) (Ins) No. 663 of 2025	Shersingh Agrawal Vs. State Bank of India & Anr.	12.12.2025	21.01.2026

13.	Comp. App. (AT) (Ins) No. 724 of 2025	Rajendra Prasad Jhedu Suspended Director of Maya Construction Company Pvt. Ltd. Vs. Shreenathji Marketing	12.12.2025	16.01.2026
14.	Comp. App. (AT) (Ins) No. 1557 of 2023 & I.A. No. 5562 of 2023 (With Defects) Part Heard	Kanwar Raj Bhagat Vs. Gujarat Hydrocarbons and Power SEZ Ltd. & Ors. With	12.12.2025	16.12.2025
15.	Comp. App. (AT) (Ins) No. 1684 of 2023 Part Heard	Assam Company India Ltd. Vs. Gujarat Hydrocarbons and Power SEZ Ltd. & Ors. With	12.12.2025	16.12.2025
16.	Comp. App. (AT) (Ins) No. 626 - 628 of 2025 & I.A. No. 4475, 5530 of 2025 Part Heard	Gujarat Industrial Development Corporation Vs. Zaveri & Co. Pvt. Ltd. & Ors.	12.12.2025	16.12.2025

By order of Hon'ble Chairperson
-Sd/-
Registrar (I/c)